

12

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.51/BB/2018	for hearing on IA 125/18	Sec 7 of I&B Code	M/s Oriental Bank of Commerce	V B Ravishankar & V R Vinay Kumar Advocates	M/s Associate Decor Limited	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s:

Vinay Kumar .V.K.
9620004423

RESPONDENT/s:

Aditya Patel *bridesma* Mr. Uday Holta, Sr. Counsel
9535195405

AP

ORDER

Heard Shri V.R Vinay Kumar, learned Counsel for Petitioner; Shri Aditya Patel, learned Counsel for Respondent.

The learned Counsel for Respondent has filed Memo dated 31/07/2018 alongwith copy of the order passed in W.P No.15646/2018 and W.P No. 15646/2018 by the Hon'ble High Court of Karnataka, and requested for adjournment.

At the request, post the case on 27/08/2018.


MEMBER (T)


MEMBER (J)

sana